

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 136 of 2013

Dated : 4th October, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

NTPC Ltd. Appellant (s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-2
Mr. Alok Shankar for TPDDL
Mr. R.B. Sharma for R-7

ORDER

At the request of the learned counsel for the parties, post the matter for hearing
on **1st November, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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